

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-1

Appeal No. - 16/252/ND/2021

IN THE MATTER OF:

Krishana Kumar Aggarwal

V/s

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 29.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Aayush Aggarwal

For the Respondent :

ORDER

None present on behalf of the RoC as well as Income Tax Deptt.

Issue notice upon the respondents by all modes including the email Id of the respondents as well as through the process of the bench. Affidavit of service must be filed within one week from today.

List on 23.03.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)